

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.10.2025

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6331 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Sunita Sharma, Through Power of Attorney Manish Jain Vs. Chaya Gupta, RP of Jsm Devcon India Pvt. Ltd. & Anr.	Akshat Maheshwari
2.	I.A. No. 6372 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Sun Infonet Pvt. Ltd. Vs. Haryana Telecom Ltd. & Ors.	Archna Yadav

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